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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. 254 of 1994

New Delhi this the 7th day of February, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member

Shri Prem Singh Johar
R/o House No.F-410,
Village: Ghitorni,
New Delhi-110030.

...Applicant

By Advocate Shri B.B. Raval

Versus

1. Union of India
through the Secretary,
Min. of Home Affairs,
Government of India,
North Block,
New Delhi.
2. The Director,
Intelligence Bureau,
Min. of Home Affairs,
Govt. of India,
North Block,
New Delhi.
3. The Deputy Director,
Subsidiary Intelligence Bureau,
Min. of Home Affairs,
Government of India,
No.2, Tawi House,
Jammu. Respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

Learned counsel states that he may be permitted
to withdraw this O.A. with liberty to file a fresh one,
if need be. Liberty granted. The application is
dismissed.

S. K. Dhaon
(B.N. DHOUNDIYAL)
MEMBER (A)

S.K.
(S.K. DHAON)
VICE CHAIRMAN

RKS